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Government of India
Ministry of Finance
(Department of Revenue)

Notification
No.124/2013-Customs (N.T.)

New Delhi, dated the 11th December, 2013

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Additional/Joint Commissioner of Customs, Ahmedabad, Custom House, Near All India Radio, Navrangpura, Ahmedabad -380009 to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on-

- (i) The Additional/Joint Commissioner of Customs, Ahmedabad, Custom House, Near All India Radio Navrangpura, Ahmedabad-380009;
- (ii) The Additional/Joint Commissioner of Customs, Mundra, Custom House, Port User Building, Mundra Port and SEZ, Mundra;
- (iii) The Additional/Joint Commissioner of Customs, Kandla, Customs House, Near Balaji Temple, Kandla-370210;
- (iv) The Additional/Joint Commissioner of Customs (Export), Nhava Sheva, Jawaharlal Nehru Custom House, Nhava Sheva, Post- Uran, Dist: Raigad, Maharashtra;
- (v) The Additional/Joint Commissioner of Customs (Imports), Nhava Sheva, Jawaharlal Nehru Custom House, Nhava Sheva, Post- Uran, Dist: Raigad, Maharashtra;
- (vi) The Deputy/Assistant Commissioner of Customs, ICD, Sabarmati, ICD-Khodiyar,
S.G. Highway, Jamiyatpura Village, Dist: Ghandhinagar, Ahmedabad.; and
- (vii) The Additional/Joint Commissioner of Customs, Central Excise, Customs and Service Tax, Hyderabad-II. Office office of the Commissioner of Central Excise,
Customs and Service Tax, L.B.Stadium Road, Basheer Bagh, Hyderabad-500004,

for the purpose of adjudicating the matters relating to show cause notice pertaining to M/s Roop Dyes and Intermediates, 65/P3, Phase-I, GIDC Estate, Wadhwan, Gujarat-363035 and others issued *vide*, SCN F.No.DRI/INQ-53/2013 dated the 24th June, 2013 by the Additional Director, Directorate of Revenue Intelligence, Zonal Unit, Ahmedabad-380007.

[F.No. 437/65/2013-Cus.IV]

(M.V. Vasudevan)

Under Secretary to the Government of India